

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: S Kumars nationwide Ltd Date of Commencement of Liquidation: 19-06-2019; List of Stakeholders as on Date: 15-06-2024; Name of IP: Mr. Om Prakash Agrawal; Process Number: 1; Last 5 digit of registration number: 10444

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	270408820	0	0	0	NA
3	Secured financial creditors	16	88865862426	16	87652601539	0	1213260887	0	Annexure 3
4	Unsecured financial creditors	9	27367455124	6	8091686415	0	19275768709	0	Annexure 4
5	Operational creditors (Workmen)	1186	723554186	740	131689614	0	591864572	0	Annexure 5
6	Operational creditors (Employees)	201	69385210	124	9182612	0	60202598	0	Annexure 6
7	Operational creditors (Government Dues)	18	6169561805	15	6099303752	0	70258053	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	180	1403975561	174	224516605	0	1179458956	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	431239980	1	431239980	0	0	0	Annexure 9
Total		1611	125031034292	1076	102910629337	0	22390813775	0	